

**Annex II-A**  
(Para 1.8.1 of Section I)

**Statements / Returns required to be submitted by PDs to IDMD**

<b>Sr. No.</b>	<b>Return/Report</b>	<b>Periodicity</b>	<b>Last date for submission</b>	<b>Reference under which required</b>
1.	PDR-I*	Fortnightly	Next working day of the reporting fortnight.	PD Guidelines
2.	PDR-II*	Monthly	10th of the following month.	
3.	PDR-III*	Quarterly	15 <sup>th</sup> of the month following the reporting quarter.	
4.	PDR IV*	Quarterly	15 <sup>th</sup> of the month following the reporting quarter.	
5.	Return on FRAs / IRS*	Monthly	10th of the following month.	
6.	Annual Report & Annual Audited A/cs	Annual	As soon as annual accounts are audited and finalized.	
7.	Auditor's Certificate on Net Owned Funds	Yearly	30th June.	
8.	Details of dividend declared during the accounting year	Yearly	Within a fortnight from the payment of dividend.	

\*Return should be submitted in electronic form as an excel file attachment through [e-mail](#).

**Annex II-B**  
(Para 1.8.1 of Section I)

**Statements / Returns required to be submitted by PDs  
to departments other than IDMD of Reserve Bank of India**

<b>Sr. No.</b>	<b>Return/Report</b>	<b>Periodicity</b>	<b>To be filed with Dept.</b>	<b>Reference under which required</b>
1.	Return on FRAs / IRS	Fortnightly	MPD	MPD.BC.187/07.01.279/1999-2000 dated July 7, 1999.
2.	Statement showing balances of Govt. Securities held on behalf of each Gilt A/c holder	Half-Yearly	PDO	
3.	Return on Call Money transactions with Commercial Banks	Fortnightly	DEPR	
4.	Information for Issue of Commercial Paper	On each issue of CP	MPD	IECD.2/08.15.01/2001-02 dated July 23, 2001.

Note: The last date prescribed for submission of these statements by the departments concerned and/or IDMD should be adhered to.